

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14-07-2021 AT 2.30 P.M THROUGH VIDEO  
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/552(CHE)/2021 IN CA/342/2020  
IN  
PETITION NUMBER : CP/1022/IB/2018  
NAME OF THE PETITIONER : C. Ramasubramaniam (Liquidator)  
M/S Aqua Designs India Pvt Ltd  
NAME OF THE RESPONDENTS :  
UNDER SECTION : Sec 60(5) of IBC, 2016

[IA/552(CHE)/2021 IN CA/342/CAA/2020 IN CP/1022/IB/2018]

**ORDER**

Counsel on Record for the Applicant/Liquidator is represented by Ld. Counsel Mrs. Vidyalakshmi.

CA/342/CAA/2020 was dismissed as withdrawn by order dated 05.07.2021.

Hence, this IA/552(CHE)/2021 filed for urgent hearing stands **dismissed as infructuous.**

-sd-  
(ANIL KUMAR B)  
MEMBER (TECHNICAL)

-sd-  
(R. SUCHARITHA)  
MEMBER (JUDICIAL)

vs